

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
 PETITION NUMBER : CA/114, 115 & 116/CAA/2017
 NAME OF THE TRANSFEROR : VISHWATEJ PROJECTS PVT LTD
 NK TELECOM PRODUCTS LTD
 NAME OF THE TRANSFERRE : HEXA WIND FARMS PVT LTD
 UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
①	PAWAN JHABAKH K ABKHEK RAMAN K CHANDRA PRAKASH SURANA (9686603576)	Counsel for Applicants	<i>[Handwritten Signature]</i>

ORDER

Counsel for the applicant present. Time extended at request for submitting arguments. Put up on 27.07.2017 at 10.30 A.M.

[Handwritten Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)